



Release Order No.: 1144/2784/2020

**DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE**

**Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios
Attachment Proceedings Nos. 5685 & 5686 of 2020
Certificate No. RC 2784 of 2020**

**The Principal Officer/Chairman & Managing Director/CEO
All the Banks in India/All the Mutual Funds in India
NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. **RC 2784/2020** dated **January 23, 2020** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 18,84,397/- (Rupees Eighteen Lakh Eighty-Four Thousand Three Hundred Ninety-Seven Only)** along with further interest, all costs, charges and expenses etc. against **Sanjay Soni (PAN: BVSPS9741N) ["Defaulters"]** and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has cancelled the Recovery Certificate No. 2784 of 2020 against Sanjay Soni (PAN: BVSPS9741N) in the matter of Shree Global Tradefin Ltd.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios **Sanjay Soni (PAN: BVSPS9741N)** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.
6. **If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.**

Given under my hand and seal at Ahmedabad this ^{09th} day of February, 2026.



Copy to: By Mail

Sanjay Soni
E-mail ID : soni.sanjay444@gmail.com

Pooja Dhingraa
Recovery Officer

पूजा ढिंगरा / Pooja Dhingraa
बेसुली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
अहमदाबाद / Ahmedabad